

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA
UNSTARRED QUESTION NO.3239

TO BE ANSWERED ON FRIDAY, THE 4th AUGUST, 2017
13 SHRVARNA, 1939 (SAKA)

INCOME TAX DEFAULTERS

3239: SHRI Y.V. SUBBA REDDY:

Will the Minister of FINANCE be pleased to state:

- (a) whether as per the data released by Central Board of Direct Taxes (CBDT) two Telugu States account for the highest number of income tax defaulters;
- (b) if so, the details of each of the 25 tax defaulters released by CBDT along with 96 income tax defaulting companies/individuals; and
- (c) the details of action initiated by CBDT on the above defaulters?

ANSWER

(MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SANTOSH KUMAR GANGWAR))

- (a) Yes, Madam. As per the lists of names of tax defaulters published in public domain by CBDT till date, 30 names pertain to Andhra Pradesh and Telangana.
- (b) Details in respect of all 96 income tax defaulters whose names have been published in the public domain by CBDT are available on the website of the Income Tax Department i.e www.incometax.gov.in.
- (c) After publication of names in public domain, if any new information is obtained about these defaulters, the same is utilized for recovery of taxes due. In appropriate cases, the arrears are processed for write-off as per the guidelines prescribed in this regard.
